

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING: INDORE**

**Civil Contempt Petition No. 201/00012/2017**  
(in OA No. 201/00169/2017)

Indore, this Thursday, the 14<sup>th</sup> day of December, 2017

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Saurabh Sahu, S/o Shri Suresh Sahu,  
Aged – 27 years, Occupation – Student/candidate,  
Permanent Address – House no. 107  
Near Bus Stand, Shamshabad, Vidisha (M.P.)  
At present c/o Shaileendra Bhil Ganesh Nagar,  
Khandwa Naka, Indore 452009 (M.P.) -Petitioner

**(By Advocate – Shri K.K. Kaushal)**

**V e r s u s**

1. Shri J.S.Deepak, Secretary,  
Department of Telecommunication (B.S.N.L.)  
Through Union of India, New Delhi – 110003.
2. Shri K.D.Das, The A.G.M. (Rectt-1),  
B.S.N.L. (A Government of India Enterprises),  
Corporate office, New Delhi – 110002.
3. Shri B.K.Sinha, The General Manager,  
Recruitment Branch (Selection Board for the post of  
junior engineer in B.S.N.L. Department)  
B.S.N.L. Corporate Office, Room No.223,  
2<sup>nd</sup> floor, Eastern Court, Janpath, New Delhi – 110001.
4. Shri S.P.Singh, Assistant General Manager (H.R.),  
Order of the Chief General Manager, Telecom Circle,  
Bhopal, Bhopal (M.P.)- 462015
5. Shri Mansharam Rawat, The General Manager,  
Telecom (B.S.N.L.) Department R.S. Bhandari Marg,  
Indore – 452001 (M.P.) -Respondents/Contemnors

**(By Advocate:- Shri P.J.Mehta)**

**ORDER (ORAL)****By Navin Tandon, AM:-**

Learned counsel for the petitioner seeks to withdraw this Contempt Petition as not pressed.

**2.** Accordingly, the Contempt Petition No. 201/00012/2017 is dismissed as not pressed.

**3.** Notices issued to the respondents/contemnors are hereby discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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